

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.224 – Comp. A 04 of 2023
In
CP/36(AHM)2022

Proceedings under Section 241-242
&
420 of Co.Act,2013

IN THE MATTER OF:

Tulan Vinodrai Patel
V/s
Oceanic Foods Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Adv. a/w. Mr. Ravi Pahwa, Adv.
For the Respondent : Mr. Salil Thakore, Adv.

ORDER

Comp. A. 04 of 2023

Learned Senior Counsel for the petitioner appeared. Learned Counsel for the respondent appeared. Learned Counsel for respondent submitted that affidavit filed today, copy has not been served. We direct petitioner to serve copy of the said affidavit to the other side and other side may file reply within 7 days.

List for further consideration on 21.03.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)